

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**

IB-524(ND)2020

**IN THE MATTER OF:**

Deepak Fertilizers and Petrochemical Corporation Ltd

**Vs**

Esquire Estates Pvt Ltd

....Applicant

....Respondent

**SECTION**

U /s. 9 of (IBC)

Order delivered on 18.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. R. Sudhinder, Adv. Shreya Singh

For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed 3 days before the next date of hearing. List the case on **13.03.2020**.

SHI-

**(K.K. VOHRA)**  
**MEMBER (T)**

SHI-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Rakhi)